Central Allocations for Tamil Nadu , for Rural Development

3429. SHRI P. THIAGARAJAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to refer to the reply given to Unstarred Question No. 1056 on 21st November, 1977 regarding participation in rural development and state:

- (a) the total amount allocated to Tamil Nadu in respect of each activity of rural development;
- (b) the precise guidelines issued for effective utilisation of the amounts earmarked; and
- (c) whether Government propose to enhance the allocations in view of the magnitude of the problem?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRIBHANU PRATAP SINGH): (a) A statement giving the required information is laid on the Table of the Lok Sabha.

(b) Each scheme is sanctioned subject to the fulfilment of certain con-

(ii) Rural link roads.

ditions. The State Government have to conform to these conditions and they are also answerable to Audit. Guidelines issued for effective utilisation of the amounts earmarked for some of these programmes are laid on the Table of the House. [Placed in Library. See No. LT-1330/77].

(c) As Mid-Term Plan and the Budget for 1978-79 have not yet been finalised, it is not possible to indicate the position in this regard.

Statement

The total amount allocated to Tamil Nadu in respect of each activity of rural development for 1977-78 is given below:

(i) The break up of the additional area of 9 million hectares to be taken up under minor irrigation state-wise has not yet been finalised. For 1977-78 the approved Plan Sector Outlay for minor irrigation in respect of Tamil Nadu is Rs. 7.07 crores.

Rs. 65.00 lakhs.

(iii) Rural Drinking Water Supply—

(a) For Schemes

(b) For setting up of investigation units

(c) For monitoring progress cell

0.80

(iv) Small Farmers Development Agencies .

velopment banks

(v) Agricultural Credit Stabilisation fund .

. Rs. 30 lakhs of which Rs. 7.5 lakhs is loan and Rs. 22.5 lakhs is grant.

405

vi) Investment in debentures of Cooperative Land De- Rs. 19.77 laklis

(vii) Applied Notrition Programme . . . Rs. 12:93 lakhs

(viii) Whole Village Development Programme . Rs. 16.00 lakhs